

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) A strike notice has been received from the Civil Aviation Department Employees Union

(b) A statement is laid on the table of Lok Sabha [See Appendix II, annexure No 54]

(c) The position is well known to the House with regard to the General demands which concern all the Central Government employees. As regards the particular demands which concern the Civil Aviation staff exclusively, the position was explained fully to the Representatives of the Union during the course of their meetings with the Director General of Civil Aviation, Minister for Transport and Communications and myself

(d) The matter is under consideration

Breaches on Jamuna Bund

***553 Shri Warior:** Will the Minister of Irrigation and Power be pleased to state

(a) whether the five mile long JANTI bund over Jamuna which was breached by floods last year has been repaired, and

(b) if not, the reasons therefor?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) and (b) A statement giving the requisite information is laid on the Table of the House [See Appendix II annexure No 55]

Age-barred Railway Engines

***554. Shri Thimmalah:** Will the Minister of Railways be pleased to state

(a) how many engines are age-barred in Southern Railway particularly in Hubli Division; and

(b) the steps Government have taken to replace them?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Replacement of engines is done on condition basis so there is no age-bar as such. 40 years however, is assessed generally as the age of locomotives 354 engines on the Broad & Metre gauge systems of the Southern Railway (including 42 engines of Hubli Division) are above this age

(b) Does not arise

Machkund Soil Erosion Scheme

***555. Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No 397 on the 3rd August, 1955 in respect of Machkund Soil Erosion Scheme and state

(a) whether any further grants have been made during the Second Five Year Plan period,

(b) if so, to what extent, and

(c) whether the previous grants have been fully utilized?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b) A statement is laid on the Table of Lok Sabha [See Appendix II, annexure No 56]

(c) No Sir

Hadalga Dam

***556. Shri Mahagaonkar:** Will the Minister of Irrigation and Power be pleased to state

(a) whether it is a fact that Hadalga Dam (Kolhapur District Gadhungla Taluka) part of Ghataprabha River Valley Scheme has been approved to be undertaken in the Second Five Year Plan,

(b) whether Government are aware that dam site is in the Bombay State and exact area to be under irrigation in the Mysore State,

(c) whether Government are aware that large quantity of Aluminium and Manganese deposits, is expected to be under water of the reservoir, and

(d) what administrative measures have been proposed by the Central Government to execute this inter-State scheme?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) Yes, Sir.

(b) Yes, Sir.

(c) The Project report prepared by the Chief Engineer, Bombay, does not contain any information in this regard.

(d) The execution of the scheme is the joint responsibility of the Governments of Mysore and Bombay, and in the absence of any reported disagreement or dispute between the two participating States about the execution of the Scheme, the question of proposing administrative measures by the Centre does not arise.

Silting of Ganges Bed

***557. Shri Ghosal:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the bed of the Ganges at the Calcutta port is being rapidly silted; and

(b) if so, what steps have been taken by the Government for dredging it?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The difficulty in maintaining the constantly fluctuating depths in the navigation channels in the Hooghly has been increasing in recent years. The depths are being maintained by intensive dredging and river training works.

Smuggling of Foodgrains

***558. Shri Assar:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that smuggling of foodgrains is going on on a large scale on the border of Jammu and Kashmir State; and

(b) if so, the steps Government propose to take in the matter?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) In view of the 'Cease Fire Line' being constantly patrolled and close watch kept by the Army and the Jammu and Kashmir Police there is little possibility of smuggling of foodgrains across the border;

(b) Does not arise.

बहुप्रयोजनीय योजनाएं

***५५९. श्री भोगजी भाई :** क्या सिंचाई और बिजल मंत्री यह बताने की कृपा करेंगे कि :

(क) विशेषकर पिछड़े क्षेत्रों में छोटी बहुप्रयोजनीय योजनाओं को कार्यान्वित करने के लिये सरकार का क्या कार्यक्रम है और उन पर किये जाने वाले व्यय की सीमा क्या है और

(ख) छोटी योजनाओं के सम्बन्ध में सरकार की क्या प्रत्यापनायें हैं ?

सिंचाई और बिजल मंत्री (श्री स०का० पाटिल : (क) और (ख) जानकारी एकत्रित की जा रही है और सभा पटल पर रख दी जायेगी ।

Community Development in Punjab

***560. Shri D. C. Sharma:** Will the Minister of Community Development be pleased to state:

(a) whether the amount allocated by the Central Government for Community Development work in Punjab and the erstwhile State of Pepsu in the year 1956-57 was fully utilised by the State Governments; and

(b) if not, the reasons thereof?

The Minister of Community Development (Shri S. K. Dey): (a) Yes, except that loan funds to the extent of about Rs. 50 lakhs could not be utilised.